

Annexure

RAHUL COMMERECE PRIVATE LIMITED (IN LIQUIDATION)

The public notice sought proof of claims from creditors in relevant forms as stipulated in regulations. Till the last date of Claim 23.06.2022 only one proof of claims is received as follows:

Sl. No.	Class of Stakeholder	Name and Address	Date of receipt of proof of claim(s)	Amount Claimed (Rs.)	Amount of Claims admitted (Rs.)	Details of Security
1.	Government	Commissioner of Commercial Taxes, Government of west Bengal Office of Charge Office, Baruipur Charge, Kachhari Bazar, Kolkata 700144	23.06.2022 (which was defective) Revised Form C dated 24.06.2022 (received on 24.06.2022 through electronic mode i.e., mail)	Rs. 57,71,755.48 (Including Interest Rs. 37,06,255 and Penalty Rs. 1,33,258) On 24.06.2022	Rs. 57,71,755.48 as on 24.06.2022	Unsecured Operational creditors

